

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:179
ANSWERED ON:20.11.2000
DEVELOPMENT MAINTENANCE OF NATIONAL HIGHWAYS
SADASHIVRAO DADOBA MANDLIK

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government have decided to create a Central Road Fund for the development and maintenance of National Highways in the country during the last three years; and

(b) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD.) B.C. KHANDURI)

(a) Yes Sir, the Government has revamped the existing Central Road Fund (CRF) by crediting into it accrual of cess of Re. 1/per litre on petrol levied w.e.f. 2.6.1998 and on diesel levied w.e.f. 1.3.1999 to be utilised for development and maintenance of National Highways and State roads, development of rural roads, construction of road over/under bridges and other safety works at unmanned railway crossings.

(b) The amount provided for development and maintenance of National Highways in the last two years is as under:

Year Amount (in crores)

1999-2000	1900
2000-2001	2010

Out of the allocation for National Highways, estimates amounting to Rs. 57516.18 lakhs were sanctioned during 1999-2000 as per details annexed. An amount of Rs.1192 crore was given to NHAI in 1999-2000 and Rs. 1800 crore in 2000-2001 for implementation of National Highways Development Project which is spread out in various States

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 179 FOR ANSWERED ON 20.11.2000 BY SHRI SADASHIVRAO DADOBA MANDLIK REGARDING DEVELOPMENT/ MAINTENANCE OF NATIONAL HIGHWAYS

STATEMENT GIVING ALLOCATION OF FUNDS UNDER IRPQ

(Rs. in lakhs)

Sl.No. Name of State Estimates sanctioned

1. ANDHRA PRADESH 3457.80

2. ASSAM 2056.66

3. BIHAR 6346.00

4. CHANDIGARH 51.33

5. DELHI 160.00

6. GOA 617.00

7. GUJARAT	1792.23
8. HARYANA	597.02
9. HIMACHAL PRADESH	1242.65
10. JAMMU & KASHMIR	0.00
11. KARNATAKA	4419.00
12. KERALA	1449.00
13. MADHYA PRADESH	4484.18
14. MAHARASHTRA	4303.00
15. MANIPUR	0.00
16. MEGHALAYA	464.24
17. MIZORAM	543.64
18. NAGALAND	422.66
19. ORISSA	2516.00
20. PONDICHERRY	167.10
21. PUNJAB	448.76
22. RAJASTHAN	4967.96
23. TAMIL NADU	9382.70
24. UTTAR PRADESH	4848.25
25. WEST BENGAL	2779.00

TOTAL 57516.18